

RAJASTHAN HIGH COURT

PA/RG/Misc./2020

Date - 30.05.2020

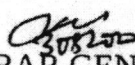
NOTIFICATION

In view of prevailing situation, it is notified that Notifications No. PA/RG/Misc./2020/689 dated 14.04.2020, No. PA/RG/Misc./2020/724 dated 25.04.2020 and No. PA/RG/Misc./2020/795 dated 17.05.2020 issued for Rajasthan High Court shall continue to remain in force till 14.06.2020.

The cases in which dates from 01.06.2020 to 12.06.2020 have been given, shall stand adjourned to following dates:-

Date already fixed	Next date of hearing
01.06.2020	09.07.2020
02.06.2020	10.07.2020
03.06.2020	13.07.2020
04.06.2020	14.07.2020
05.06.2020	15.07.2020
08.06.2020	16.07.2020
09.06.2020	17.07.2020
10.06.2020	20.07.2020
11.06.2020	21.07.2020
12.06.2020	22.07.2020

By Order


REGISTRAR GENERAL

No. PA/RG/Misc./2020/ 890

Date 30.05.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to All Hon'ble Judges, Rajasthan High Court.
3. The Registrar General, Rajasthan High Court.
4. Advocate General, Rajasthan.
5. Addl. Solicitor General, Rajasthan.
6. The Chairman, Bar Council of Rajasthan.
7. President, Rajasthan High Court Advocates' Association, Jodhpur.
8. President, Rajasthan High Court Lawyers' Association, Jodhpur.
9. President, Rajasthan High Court Bar Association, Jaipur.
10. President, the Bar Association, Jaipur

11. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I) / (CPC)/(Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar hq. At New Delhi.
12. Member Secretary, Rajasthan State Legal Services Authority.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.


REGISTRAR GENERAL